

construction of surface/elevated rail corridor from Shahadara to Tis Hazari has already commenced and is targetted to be completed by March, 2002.

Assistance under IDSMT Scheme

129. SHRI S. RAMACHANDRAN PILLAI:
SHRI A. VIJAYA RAGHAVAN:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the Central assistance provided under the scheme of Integrated Development of Small and Medium Towns (IDSMT) to various States during the last three years, State-wise; and

(b) the details of the towns which have been developed or are being developed under IDSMT, State-wise?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) Under the Centrally Sponsored Scheme of Integrated Development of Small and Medium Towns, Central assistance amounting to Rs. 7961.51 lakhs has been released to various States/UTs during the last three years (i.e. during 1995-96, 1996-97 and 1997-98). The Statewise details of Central assistance released under the Scheme during the last three years is given at Annexure. [See Appendix 185, Annexure No. 1]

(b) Since inception of the Scheme, 920 towns have been developed or are being developed. Details of towns are given at Annexure. [See Appendix 185, Annexure No. 2]

Construction work in Government Quarters

130. SHRIMATI MALTI SHARMA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that additional work done by contractors in Government quarters in 'A' Block, Moti Bagh-I, New Delhi, with payment of 10 per cent cost of the work from the allottees is not satisfactory;

(b) whether Government have received any complaints from the residents in this regard;

(c) if so, the details thereof and the action

taken thereon; and

(d) if not, the reasons therefor?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) No, Sir.

(b) No, Sir, no such complaint have been received so far.

(c) and (d) Not applicable in view of (b) above.

Construction of Park near Delhi Hat

131. SHRIMATI MALTI SHARMA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether there is any proposal under Government's consideration regarding the construction of a park near Delhi Hat;

(b) if so, the details thereof;

(c) whether it is a fact that a number of representations have been submitted by the residents of the adjoining colony in this regard; and

(d) if so, the reasons for delay and by when the park would be constructed, and if not, the reasons therefor?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) to (d) The New Delhi Municipal Council has reported that no such proposal is under consideration for construction of a park near Delhi Hat and no representation has been received from the residents in this regard.

टाइप-II और टाइप-III के सरकारी क्वार्टरों में सुविधाएं

132. श्री राजनाथ सिंह: क्या शहरी कार्य और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) दिल्ली में टाइप-II और टाइप-III के सरकारी मकानों में सुविधाओं संबंधी मानदंडों का ब्यौरा क्या है;

(ख) लक्ष्मीबाई नगर समेत ऐसी किन किन कालोनियों में ये सुविधाएं अभी तक उपलब्ध नहीं कराई गई हैं; और

(ग) 10% लागत राशि जमा करने के बाद कितने दिनों में/कितनी अवधि में किसी कार्य विशेष को पूरा कर दिया जाएगा?